

16. 16.12.2019

Learned Additional Government Advocate for the State-opposite parties will obtain specific instruction as to how many health centers are there for the affected persons to implement the scheme.

The matter to come up on 23.12.2019.

.....  
**( K.S. Jhaveri )**  
**Chief Justice**

.....  
**(K.R. Mohapatra)**  
**Judge**

SKJ